

Central Administrative Tribunal
Principal Bench

RA 359/2000
in
OA 1065/1999

(9)

New Delhi this the 8th day of November, 2000

Hon'ble Smt. Lakshmi Swaminathan, Member(J).

Mahesh Paswan,
S/o Shri Akal Paswan,
R/o Qr. No. 615, Sewa Nagar,
New Delhi.

... Applicant.

Versus

1. Director General,
CPWD, Nirman Bhawan,
New Delhi.
2. Chief Engineer,
CPWD, Nirman Bhawan,
New Delhi.
3. Executive Engineer,
Techno - Legal Cell,
CPWD, New Delhi.
4. Superintendent/
Superintending Eng.
Techno Legal Cell, CPWD,
New Delhi. ... Respondents.

O R D E R (By circulation)

Hon'ble Smt. Lakshmi Swaminathan, Member(J).

I have perused Review Application 359/2000 filed by the applicant praying for review of the Tribunal's order dated 15.9.2000 in OA 1065/99.

2. The applicant has submitted, inter alia, that the Tribunal has not appreciated the facts and has committed grave error in its findings by ignoring the documentary evidence adduced by the applicant thereby reaching a wrong conclusion. None of the grounds taken by the review applicant shows that there is an error on the face of the record or any other sufficient grounds, as provided under

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Order 47 Rule 1 CPC read with Section 22(3) (f) of the Administrative Tribunals Act, 1985 to justify allowing the Review Application. RA 359/2000 is accordingly rejected.

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Member (J)

'SRD'